

**Detailed Demands for Grants of the Ministry of Rural Areas and Employment**

THE MINISTER OF RURAL AREAS AND EMPLOYMENT (SHRI KINJARAPPU YERRANNAIDU) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Rural Areas and Employment for the year 1997-98.

[Placed in Library. See No. LT-1703/97]

**Detailed Demands for Grants of the Ministry of Environment and Forests**

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Environment and Forests for the year 1997-98.

[Placed in Library. See No. LT-1704/97]

**Annual Report and Review by the Government of the working of the National Institute of Ocean Technology Madras and Detailed Demands for Grants of the Department of Ocean Development etc.**

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : I beg to lay on the Table :

- (1) (i) A copy of the Report (Hindi and English versions) of the National Institute of Ocean Technology, Madras, for the year 1995-96, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Madras, for the year 1995-96.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-1705/97]

- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for the year 1997-98.

[Placed in Library. See No. LT-1706/97]

- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for the year 1997-98.

[Placed in Library. See No. LT-1707/97]

- (5) A copy of the Detailed Demands for Grants

(Hindi and English versions) of the Department of Electronics for the year 1997-98.

[Placed in Library. See No. LT-1708/97]

- (6) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Planning and Programme Implementation for the year 1997-98.

[Placed in Library. See No. LT-1709/97]

- (7) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Atomic Energy, for the 1997-98.

[Placed in Library. See No. LT-1710/97]

- (8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

- (i) Statement regarding Review by the Government of the Uranium Corporation of India Limited, Jaduguda, for the year 1995-96.

- (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 1995-96, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library. See No. LT-1711/97]

**A copy of the Coco Powder Grading and Marking Rules, 1996**

[Translation]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRA DEO PRASAD VARMA) : Mr. Chairman, Sir, with your permission. I beg to lay on the Table a copy of the Coco a Powder Grading and Marking Rules, 1996 (Hindi and English versions) Published in Notification No. GSR 561 in Gazette of India dated 14th December, 1996 under sub-section (3) of section 3 of the Agricultural Produce (Grading and Marking) Act, 1937.

[Placed in Library. See No. LT-1712/97]

[English]

**Detailed Demands for Grants of the Ministry of Personnel, Public Grievances and Pension and Ministry of Parliamentary Affairs**

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND